

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**  
**SPECIAL BENCH**

**ITEM No. 104**  
**(IB)-532(PB)/2023**

**IN THE MATTER OF:**

Kapil Choudhary

.... Petitioner/Applicant

**Order U/s. 94(1) of (IBC)**

**Order delivered on 11.09.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL MODE & VC)**

**PRESENT:**

For the Petitioner : Adv Purti Gupta

For the Respondent :

**ORDER**

This matter stands adjourned to 30.10.2023.

**-Sd/-**

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

**-Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (JUDICIAL)**

11.09.2023  
Lalit